

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:61

ANSWERED ON:20.02.2001

RESTORATION OF CENTRAL ALLOCATION UNDER EAS TO A.P

KAMBALAPADU E. KRISHNAMURTHY;SUKENDER REDDY GUTHA

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government of Andhra Pradesh has requested the Union Government to restore the Central allocation to the funds under the employment assurance scheme (EAS) to the State from Rs. 102.88 crore during 1999-2000 and from Rs. 60.8 crore during 2000-2001 to the Rs. 167.42 crore during 1998-2000 levels;

(b) if so, the details thereof ;and

(c) the reaction of the Union Government thereto?

Answer

MINISTER OF RURAL DEVELOPMENT(SHRI M. VENKAIAH NAIDU)

(a): Yes sir.

(b) & (c): The Employment Assurance Scheme has been restructured w.e.f. 1st April, 1999 and now has become an allocation based scheme. The Central funds under the EAS are allocated to States/UTs on the basis of proportion of rural poor population in a State to the total rural poor in the country. Further, the central allocation of the scheme has been reduced from Rs. 2040 crore in 1999-2000 to Rs. 1300 crore in the year 2000-2001. Because of the above reasons, the allocation in respect of Andhra Pradesh cannot be restored.